

10, 11

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 325/2017 in C.P. No. 7/441/NCLT/AHM/2017**

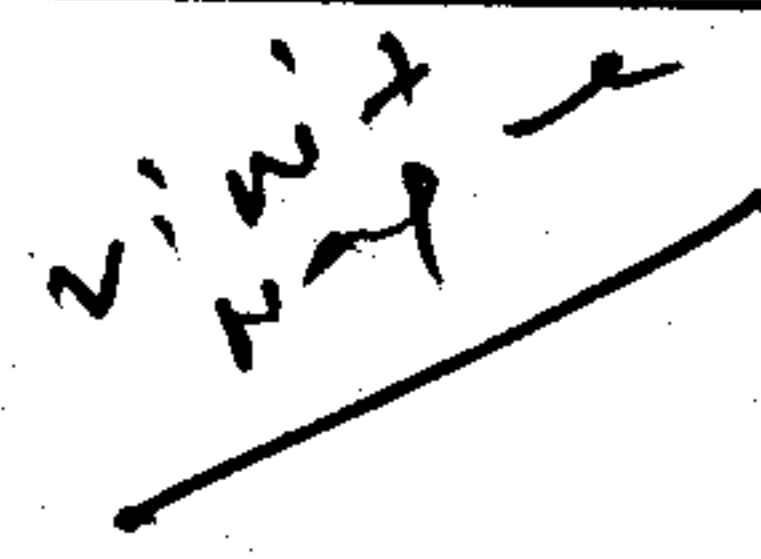
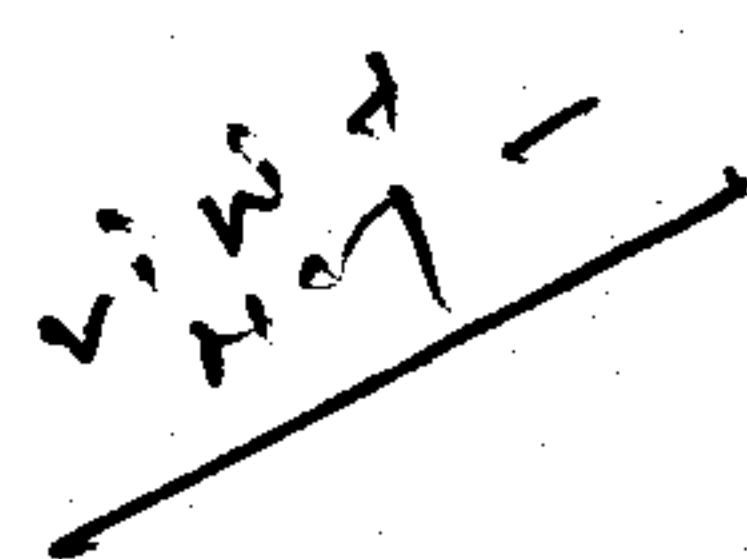
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company: Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act: Section 233-B (7) r/w 441 of the Companies  
Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VINIT NAGAR	PCS	 (PETITIONER)	
2.				

**ORDER**

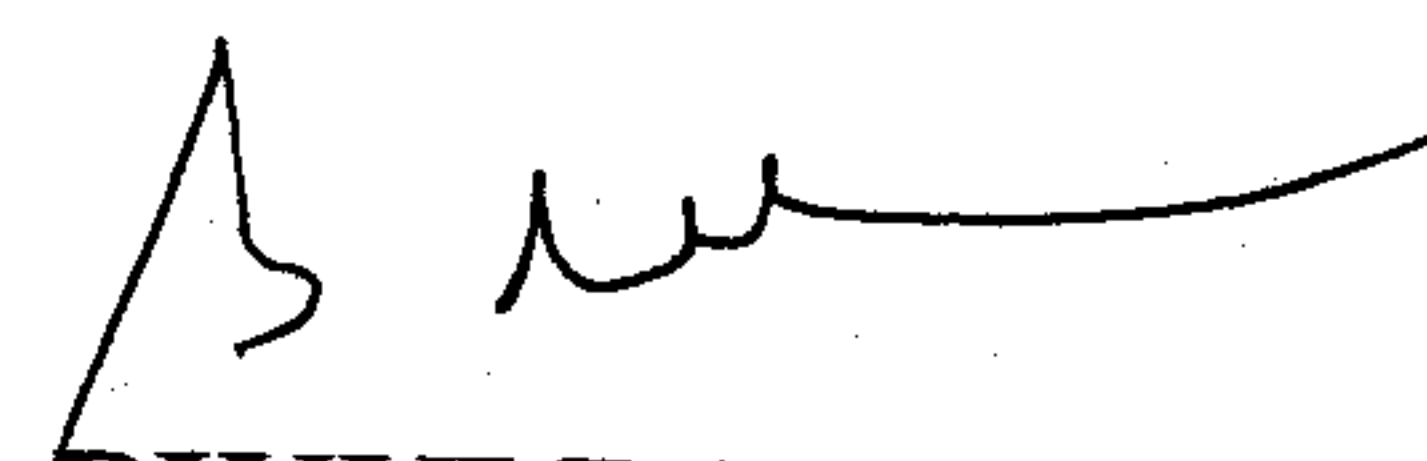
Learned PCS Mr. Vinit Nagar i/b Dave Nagar & Associates present for Applicant/  
Original Petitioner. None present for ROC in IA 325/2017.

Copy of application served on ROC informing the date of hearing also.

Proof of service filed.

Heard arguments of learned PCS for applicant.

Orders reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.